

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 315/2025

YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY Appellant(s)

VERSUS

M/S ADORE INFRASMITH PVT LTD & ORS.

Respondent(s)

Date : 19-03-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) :

Mr. Ranjit Kumar, Sr. Adv.
Mr. Amar Gupta, Adv.
Mr. Divyam Agarwal, AOR
Mr. Pranav Tanwar, Adv.
Mr. Anirudh Vats, Adv.

For Respondent(s) :

Mr. Gaurav Agarwal, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Nitesh Jain, Adv.
Mr. Ankur Saigal, Adv.
Ms. Priyadarshini Dewan, Adv.
Ms. S. Lakshmi Iyer, Adv.
Mr. Devansh Srivastava, Adv.
Mr. Deepak Agarwal, Adv.
Ms. Rajshree Jaiswal, Adv.
Ms. Niti Khanna, Adv.
Mr. E. C. Agrawala, AOR

Mr. Dama Seshadri Naidu, Sr. Adv.
Mr. Aman Vachher, Adv.
Mr. Dhiraj, Adv.
Mr. Ashutosh Dubey, Adv.
Mrs. Anshu Vachher, Adv.
Ms. Abhiti Vachher, Adv.
Mr. Akshat Vachher, Adv.
Mr. Jasvinder Choudhary, Adv.
Ms. Nandni Sharma, Adv.
Mr. Amit Kumar, Adv.
M/S. Vachher And Agrud, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

**On the joint request made by the parties, the
appeal is adjourned to 15th April, 2026.**

**In the meanwhile, rejoinder affidavit be
filed.**

**(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS**

**(RANJANA SHAILEY)
ASSISTANT REGISTRAR**